

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P NO.03/KB/2017
C.A(IB) NO. 203/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th July, 2017, 10.30 A.M

Name of the Company	Nicco Corporation Ltd		
Under Section	14 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. Kunal Banerjee, RP

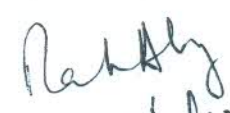
2) Mr. Anand Basu Mukherjee, Advocate

} RP

} 
11/7/17

1) Rahul Auddy, Advocate

} Corporate Debtor

} 
11/7/17

ORDER

Ld. Counsels for the RP informed that in this matter he has filed an IA (IB) No. 203/KB/2017 seeking certain clarification which has already been given in earlier order. Therefore, I.A. stands disposed off.

RP has filed an IA seeking another 90 days as time for submission of resolution plan which will expire on 16/07/2017. RP is directed to remain present in the Court and submit the current status of the resolution plan, then question of extension of time may be considered.

List the matter on 13/07/2017 for disposal of I.A. and RP should
present on that date along with the progress report.

Sd/-

(Vijai Pratap Singh)
Member (J)